

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:4708
ANSWERED ON:08.12.2010
INTEGRATED ACTION PLAN
Panda Shri Prabodh

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has finalised Integrated Action Plan (IAP) for undertaking development of basic infrastructure in sixty Naxal hit districts;
- (b) if so, the details thereof;
- (c) whether the Government has also finalised total volume of IAP and the time frame by which those plans will be implemented; and
- (d) if not, the time by which the action plan will be finalised in this regard?

Answer

MINISTER OF STATE FOR PLANNING, PARLIAMENTARY AFFAIRS, PERSONNEL, PUBLIC GRIEVANCES & PENSION(SHRI V. NARAYANASAMY)

(a) to (c): The Integrated Action Plan (IAP) for 60 Selected Tribal and Backward Districts has been approved by the Government under which a block grant of Rs. 25 crore and Rs. 30 crore per district during 2010-11 and 2011-12 respectively will be placed at the disposal of the Committee headed by the District Collector and consisting of the Superintendent of Police of the District and the District Forest Officer. The District-level Committee will have flexibility to spend the amount for development schemes according to need, as assessed by it.

(d) : Does not arise.